

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 2214
TO BE ANSWERED ON MAY 12, 2016
PROPOSAL FOR METRO RAIL SERVICES

NO. 2214

SHRI RANJIB BISWAL:

Will the Minister of URBAN DEVELOPMENT be please to state :

- (a) Whether Government has received proposals from a number of State Governments for Metro rail service in their State, if so, the details thereof;
- (b) The details of the projects which have been approved by Government along with their present status and estimated cost;
- (c) The details of the projects lying pending along with the reasons therefor; and
- (d) The steps taken by Government and mechanism put in place to ensure timely completion of these projects?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI BABUL SUPRIYO)

(a)& (b): The details of metro rail proposals received along with their present status and estimated cost are given in Annexure.

(c): Sanction of Metro Rail projects is an ongoing process which requires extensive consultations with all stake holders. Thereafter, the projects are taken up based on the feasibility and availability of resources. Therefore, no time limit can be specified for sanction of Metro Rail projects

(d): The projects are implemented by Special Purpose Vehicles and their progress is reviewed periodically by Government of India, State Governments and the concerned Metro Railway Board of Directors (BoDs) from time to time. Appropriate actions such as holding of meetings for resolving the issues causing delay in the project etc. with the concerned Ministries/Departments/Agencies is taken up by the Government of India/ State Government.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO 2214 FOR ANSWER ON 12.05.2016 REGARDING PROPOSAL FOR METRO RAIL SERVICES ASKED SHRI RANJIB BISWAL

DETAILS OF THE PROPOSALS RECEIVED/SANCTIONED/PENDING

| State/UT from which Proposal Received | Project | Length (Kms) | Estimated/ Approved Cost (Rs in crore) | Sanctioned / not-sanctioned | Status (as on 31.03.2016) |
|--|---|---------------------|---|--|--|
| NCT of Delhi | Delhi Metro Phase-I | 65.10 | 10,571.00 | Sanctioned | Operational |
| NCT of Delhi | Delhi Metro Phase-II | 54.675 | 11,691.36 | Sanctioned | Operational |
| NCT of Delhi | Delhi Metro Phase-III and others for Delhi & NCR | 136.329 | 35,242.00 | Sanctioned | 71.50% |
| Maharashtra | Mumbai Metro Line 3 | 33.5 | 23,136.00 | Sanctioned | Nil |
| Karnataka | Bangalore Metro Rail Project Phase-1 | 42.3 | 13,845.00 | Sanctioned | 98% |
| | Bangalore Metro Rail Project Phase-2 | 72.1 | 26,405.14 | Sanctioned | 1% |
| Kerala | Kochi Metro Rail Project | 25.612 | 5,181.79 | Sanctioned | 72% |
| Rajasthan | Jaipur Metro Rail Project Phase-1(State Owned) | 12.067 | 3,149.00 | Sanctioned | 99% (Phase-IA) 10% (Phase-IB) |
| Gujarat | Ahmadabad Metro Rail Project Phase-1 | 35.96 | 10,773.00 | Sanctioned | 12% |
| Uttar Pradesh | Lucknow Metro Phase 1A | 22.89 | 6,928.00 | Sanctioned | 26.54% |
| Maharashtra | Nagpur Metro Rail Project | 38.215 | 8,680.00 | Sanctioned | 10% |
| Tamil Nadu | Chennai Metro Phase-1 | 45.046 | 14,600.00 | Sanctioned | 86% |
| West Bengal | Kolkata East West Metro | 16.55 | 4,874.58 | Sanctioned | 45.2% |
| Maharashtra | Mumbai Metro Line-I (PPP Mode) | 11.40 | 2,356.00 | Sanctioned | Operational |
| | Mumbai Metro Line-II (PPP Mode) | 31.871 | 7,660.00 | The Concession Agreement between Mumbai Metro Transport Pvt. Ltd and Mumbai Metropolitan Region Development has been terminated with mutual consent of both the parties. | |
| Andhra Pradesh | Hyderabad Metro Rail Project (PPP Mode) | 71.16 | 14,132.00 | Sanctioned | 61% |
| Haryana | Metro Link between Sikanderpur and NH-8. (Private Ownership) | 5.10 | 1,088.00 | Sanctioned | Operational |
| | Extension of Metro Link from Sikanderpur to Sector-56 (Private Ownership) | 7.00 (Approx.) | 2,143.00 | Sanctioned | - |

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|----------------|--|--------|------------|---------------------|--|
| Tamil Nadu | Extension of Chennai Metro | 9.051 | 3,770.00* | Not Yet Sanctioned | - |
| Andhra Pradesh | Vijayawada Metro Rail Project | 26.01 | 6,823.00* | Not Yet Sanctioned# | - |
| | Vishakhapatnam Metro Rail Project | 42.55 | 13488.00* | Not Yet Sanctioned | - |
| NCT of Delhi | Extension of Metro to Ballabhgarh Haryana | 3.2 | 564.00* | Not Yet Sanctioned# | - |
| NCT of Delhi | Metro Extension from Noida City Centre to Sector 62 Noida | 6.675 | 1,807.00* | Not Yet Sanctioned | - |
| NCT of Delhi | Kalindi Kunj to Botanical Garden, Noida | 3.962 | 845.00* | Not Yet Sanctioned# | - |
| Uttar Pradesh | Metro Connection between Noida and Greater Noida | 29.707 | 5,533.00* | Not Yet Sanctioned# | - |
| NCT of Delhi | Extension of Najafgarh-Dhansa | 1.18 | 569.00* | Not Yet Sanctioned# | - |
| Bihar | Patna Metro Rail Project | 31.1 | 16960.00* | Not Yet Sanctioned | - |
| Kerala | Trivandrum & Kozhikode Light Metro Rail Project | 35.12 | 6944.00* | Not Yet Sanctioned | - |
| | Kochi Metro (Phase-II) | 11.2 | 1682.00* | Not Yet Sanctioned | - |
| Chandigarh | Chandigarh Metro Rail Project (Greater Chandigarh Region) | 37.56 | 13909.00* | Not Yet Sanctioned | Proposal returned to UT Government with the request to resubmit based on preliminary observations and advised to explore PPP Mode. |
| Madhya Pradesh | Bhopal Metro Rail Project | 27.81 | 6962.92* | Not Yet Sanctioned | - |
| | Indore Metro Rail Project | 31.55 | 7522.63* | Not Yet Sanctioned | - |
| Maharashtra | Pune Metro Rail Project Phase-I | 31.514 | 11,802.00* | Not Yet Sanctioned | Revised DPR not submitted by the State Government. |
| NCT of Delhi | Extension of Delhi Metro from Dilshad Garden to Ghaziabad (New Bus Adda) | 9.41 | 1770.00* | Not Yet Sanctioned# | |
| NCT of Delhi | Extension of Metro from Badli to Siraspur | 1.057 | 215.00* | Not Yet Sanctioned# | Approval of GNCTD** has not been received. |
| Uttar Pradesh | Kanpur Metro Rail Project | 32.385 | 17,092.00* | Not Yet Sanctioned | Proposal returned to State Government with the request to resubmit as per CMP*** |
| Maharashtra | Mumbai Metro line 2A | 18.60 | 5,925.00 | - | The State Government has only sought sovereign loan assistance. MoUD has recommended to Department of Economic Affairs, Ministry of Finance for consideration of the same. |
| Maharashtra | Mumbai Metro line 7 | 16.475 | 5,877.00 | | |

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|--------------|-------------------------------|--------|-----------|---|---|
| NCT of Delhi | Delhi Metro Phase IV | 103.93 | 55,208.00 | - | The DPR has been returned to DMRC to resubmit the same after the approval of GNCTD**. |
| Kerala | Kochi Metro Phase-1 Extension | 2 | 396.00* | - | Proposal has been returned to the State Government of Kerala to take up the project with their own funding in terms of earlier Memorandum of Understanding. |

*Estimated cost; # accorded in-principle approval;

**Government of National Capital Territory of Delhi.

*** Comprehensive Mobility Plan.